



The Telangana Municipal Laws (Amendment) Act, 2018
Act 4 of 2018

Amendment appended: 5 of 2019

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THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 11] HYDERABAD, FRIDAY, MARCH 30, 2018.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 29th March, 2018 and the said assent is hereby first published on the 30th March, 2018 in the Telangana Gazette for general information:-

ACT No. 4 OF 2018.

**AN ACT FURTHER TO AMEND THE GREATER
HYDERABAD MUNICIPAL CORPORATION ACT,
1955, THE TELANGANA MUNICIPALITIES ACT,
1965, AND THE TELANGANA MUNICIPAL
CORPORATIONS ACT, 1994.**

Be it enacted by the Legislature of the State of Telangana in the Sixty-ninth Year of the Republic of India as follows:-

A.401 Municipal[H]

[1]

Short title
and
commence-
ment

1. (1) This Act may be called the Telangana Municipal Laws (Amendment) Act, 2018.

(2) It shall come into force on such date as the Government may, by notification, appoint.

Amend-
ment of
section 3.
Act II of
1956

2. In the Greater Hyderabad Municipal Corporation Act, 1955 (hereinafter referred to as the principal Act), in section 3,-

(i) after sub section (3), the following sub-section shall be inserted, namely,-

(3A) Notwithstanding anything contained in sub-section (3), the areas mentioned in Schedule 'W' of this Act shall stand included and form part of the City:

a) where an elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act, 2018 is in existence on the date of expiry of the term of such elected body;

b) where no elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act, 2018, is in existence on the date of such commencement.

(ii) in section 10, after sub section (5), the following sub - section shall be Inserted, namely,-

(6) The State Election Commission shall issue the notification and schedule for general election and elections for casual vacancies in Greater Hyderabad Municipal Corporation in concurrence with the State Government, which while giving concurrence has to consider matters pertaining to Law and Order situation, internal security, availability of police, security personnel, home guards, central armed police forces and the logistics of their deployment, availability of staff for election related duties, availability and procurement of election related material and premises for polling and

counting, conduct of elections to other legislative and statutory bodies, natural calamities and seasonal conditions including drinking water situation and agricultural season, major fairs and festivals, education calendar and examination in schools and colleges, onset of any epidemic diseases, operations relating to collection of vital statistics like census or any other enumeration and matters involving public interest and any other administrative exigencies.

(iii) after Schedule 'V', the Schedule 'W' shall be added.

3. In the Telangana Municipalities Act, 1965 (hereinafter referred to as the principal Act), in section 2,-

(i) after clause (42-a), the following clause shall be inserted, namely,-

(42-aa) Notwithstanding anything contained in clause (42-a), the areas mentioned in Column No. 3 of Schedule X of this Act shall be deemed to have been constituted as the smaller urban areas as specified in the corresponding entry of column 4 of the said schedule:

a) where an elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act, 2018 is in existence on the date of expiry of the term of such elected body.

b) where no elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act, 2018 is in existence on the date of such commencement.

(ii) sub section (2A) shall be omitted.

(iii) in section 3 of the principal Act, after sub-section (1-A) the following sub section shall be inserted, namely,-

(1B) Notwithstanding anything contained in sub-section 1-A, the areas mentioned in Column No.3 of Schedule XI of this Act shall stand included and form part of the area governed by the Municipality shown in the corresponding entry of Column No. 4 of the said Schedule:

Amend-
ment of
section 2.
Act VI of
1965.

Amend-
ment of
section 3.

a) where an elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act 2018 is in existence on the date of expiry of the term of such elected body;

b) where no elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act, 2018 is in existence on the date of such commencement.

(iv) in section 10-B, after sub- section (5), the following sub-section shall be inserted, namely,-

(6) The State Election Commission shall issue the notification and schedule for general election and elections for casual vacancies in all municipalities in concurrence with the State Government, which while giving concurrence has to consider matters pertaining to Law and Order situation, internal security, availability of police, security personnel, home guards, central armed police forces and the logistics of their deployment, availability of staff for election related duties, availability and procurement of election related material and premises for polling and counting, conduct of elections to other legislative and statutory bodies, natural calamities and seasonal conditions including drinking water situation and agricultural season, major fairs and festivals, education calendar and examination in schools and colleges, onset of any epidemic diseases, operations relating to collection of vital statistics like census or any other enumeration and matters involving public interest and any other administrative exigencies.

(v) after schedule IX of the principal Act, the schedules X, XI shall be added.

Amend-
ment of
section 3.
Act 25 of
1994.

4. In the Telangana Municipal Corporations Act, 1994 (hereinafter referred to as the principal Act), in section 3,-

(i) after sub section (3), the following sub section shall be inserted, namely,-

3A. Notwithstanding anything contained in sub-sections (2) and (3), the areas mentioned in Column No.3 of Schedule 1 of this Act shall stand included and form part of the area governed by the Municipal Corporations shown in the corresponding entry of Column No.4 of the said Schedule:

a) where an elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act 2018, is in existence, on the date of expiry of the term of such elected body.

b) where no elected body of the Gram Panchayat constituted for such area prior to the commencement of the Telangana Panchayat Raj Act 2018 is in existence on the date of such commencement."

(ii) in section 11 of the principal Act, the existing section shall be renumbered as sub-section (1).

(iii) after so renumbered sub-section (1), the following sub-section shall be inserted, namely,-

(2) The State Election Commission shall issue the notification and schedule for general election and elections for casual vacancies in all Municipal Corporations in concurrence with the State Government, which while giving concurrence has to consider matters pertaining to Law and Order situation, internal security, availability of police, security personnel, home guards, central armed police forces and the logistics of their deployment, availability of staff for election related duties, availability and procurement of election related material and premises for polling and counting, conduct of elections to other legislative and statutory bodies, natural calamities and seasonal conditions including drinking water situation and agricultural season, major fairs and festivals, education calendar and examination in schools and colleges, onset of any epidemic diseases, operations relating to collection of vital statistics like census or any other enumeration and matters involving public interest and any other administrative exigencies.

(iv) in the principal Act, schedule -1 shall be added.

(2) In the GHMC Act, 1955 the following schedule shall be inserted after Schedule-V

SCHEDULE - W
(See Sub-section (3a) of Section 3)

S. No	Areas included into Greater Hyderabad Municipal Corporation	Ward No. into which areas are merged
(1)	(2)	(3)
1	Bandlaguda (Ramchandrapuram Mandal)	113
2	Sy.Nos.203/2/A/1, 204/A/1, 206/A/1, 207, 208/A, 209/A/1, 210, 210/2/1, 211, 212 and 213/A of Manikonda Jagir Village to an extent of 857.11 Acres	105

SCHEDULE - X
(See Clause (42-aa) of Section 2)

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
1	Jagtial	Raikal	Raikal	9
2	Jagtial	Dharmapuri (Harandlapalli, Korandlapalli)	Dharmapuri	9
3	Jogulamba Gadwal	Waddepalle Paipadu	Waddepalle	7
4	Jogulamba Gadwal	Alampur Imampur	Alampur	7
5	Karimnagar	Choppandandi	Choppandandi	9
6	Karimanagar	Kothapally	Kothapally	7
7	Kamareddy	Yellareddy Lingareddy pet Gandimasanipet Devunpally	Yellareddy	9
8	Khammam	Pallipadu Lalapuram Shantinagar of GP Gundrathi Madugu Duddepudi Somavaram (Wyra)	Wyra	15
9	Mahabubabad	Dornakal	Dornakal	7
10	Mahabubabad	Maripeda	Maripeda	9
11	Mahabubabad	Thorrur	Thorrur	9
12	Mahabubnagar	Makthal Garlapally (RR Centre) Chandrapur	Makthal	11
13	Mahabubnagar	Bhootpur Amistapur	Bhootpur	7
14	Mahabubnagar	Kosgi Pothireddypally Malreddy Pally Sampally Masaipally	Kosgi	11
15	Mancherial	Naspur Theegalphad Tallapally Singapur	Naspur	25

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S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
16	Mancherial	Chennur	Chennur	11
17	Mancherial	Kyathanpally Thimmapur	Kyathanpally	15
18	Mancherial	Luxettipet Uthkur Itikyala Modala	Luxettipet	11
19	Medak	Toopran Allapur Brahmanpally Ravelly	Toopran	11
20	Medak	Ramayampet	Ramayampet	9
21	Medak	Narsapur Hanmanthapur Malparthy	Narsapur	9
22	Medchal Malkajigiri	Jawaharnagar	Jawaharnagar	21
23	Medchal Malkajigiri	Ahamedguda Dammaiguda Kundanpally (Godumakunta GP)	Dammaiguda	11
24	Medchal Malkajigiri	Nagaram Ramapally	Nagaram	11
25	Medchal Malkajigiri	Ismailkhanga Pocharam Yamnampet Narapally	Pocharam	11
26	Medchal Malkajigiri	Ghatkesar Kondapur NFC Nagar	Ghatkesar	11
27	Medchal Malkajigiri	Gundlapochampally Kandlakoya Basiregadi (Gowdavelly GP) Gnanapur (Gowdavelly GP) Arkalguda (Pudur GP)	Gundlapochampally	7
28	Medchal Malkajigiri	Pothalpally Thumkunta Devaryamjal Upparpally	Thumkunta	11
29	Medchal Malkajigiri	Nizampet Bachupally Pragathinagar	Nizampet	25
30	Medchal Malkajigiri	Doolapally Kompally	Kompally	11

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
31	Medchal Malkajigiri	Mallampet	Dundigal	15
		DP Pally		
		Bowrampet		
		Bahadurpally		
		Gagillapur		
		Dundigal		
32	Nalgonda	Nakrekal	Nakrekal	11
33	Nalgonda	Vijayapuri north (Nagarjun sagar)	Nandikonda	9
		Nandikonda		
		Sunkishala		
34	Nalgonda	Chityala	Chityal	7
		Shivannagudem		
35	Nalgonda	Haliya (Anumula)	Haliya	9
		Ibrahimpet		
36	Nalgonda	Chandur	Chandur	7
		Angadipeta		
37	Nirmal	Khanapur (including Timmapur and Subhash nagar)	Khanapur	11
38	Nizamabad	Bheemgal	Bheemgal	7
39	Peddapalli	Manthani	Manthani	9
40	Peddapalli	Sulthanabad	Sulthanabad	9
		Poosala		
		Suglampalli		
41	Rangareddy	Shamshabad	Shamshabad	21
		Kothwalguda		
		Satamrai		
		Ootpally		
		Tondupally		
		Chinnagollapally		
42	Rangareddy	Turkayamjal	Turkayamjal	21
		Kammaguda		
		Ragannaguda		
		Brahmanapally		
		Thorur		
		Munaganur		
		Injapur		
		Koheda		
Ummarkhan Daira				
43	Rangareddy	Manikonda	Manikonda	9
		Puppalaguda		
		Neknampur		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
44	Rangareddy	Narsingi	Narsingi	11
		Kokapet		
		Vattinagulapally		
		Khanapur		
		Gandipet		
45	Rangareddy	Manchirevula	Bandlaguda Jagir	15
		Bandlaguda Jagir		
		Kismathpur		
		Hydershakote		
		Peeram cheruvu		
46	Rangareddy	Himayathsagar	Adibatla	9
		Bongloor		
		Adibatla (Adityanagar)		
		Kongarakalan		
		Mangalpally		
		Patelguda		
47	Rangareddy	Ram daspally	Shankarpally	11
		Shankarpally		
		Fathepur		
		Singapur		
		Ramanthapur		
48	Rangareddy	Bulkapur	Thukkuguda	9
		Thukkuguda		
		Sardarnagar		
		Raviryal		
49	Rangareddy	Mankhal	Amangal	11
		Amangal		
50	Sangareddy	Vittaipally	Narayan khed	9
		Narayan khed		
51	Sangareddy	Chandkhanpally	Bollaram	15
		Mansoorpur		
52	Sangareddy	Bollaram	Tellapur	11
		Osmannagar		
		Tellapur		
		Kollur		
		Eduranagulapalli		
53	Sangareddy	Velimela	Ameenpur	15
54	Siddipet	Ameenpur	Cherial	9
55	Suryapet	Cherial	Nereducharla	7
		Nereducharla		
		Ramapuram		
		Narsaigudem (Netaji nagar) H/o		
		Dirshancharla		
Ramagiri H/o				
		Chillepally		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
56	Suryapet	Thirumalagiri	Thirumalagiri	9
		Malipuram		
		Nandapuram		
		Anantharam		
57	Vikarabad	Parigi	Parigi	9
58	Vikarabad	Kodangal	Kodangal	7
		Patha Kodangal Gundlakunta		
		Kondareddy Pally		
59	Warangal Rural	Wardhannapet	Wardhannapet	7
		Konapuram		
		Jaggupeta		
		DC Thanda		
		Bhavanikunta Thanda		
		Thallakunta Thanda		
		Gubbedi Thanda		
		Dubba Thanda		
		Rukki Thanda		
		Neelagiri swamy Thanda		
		Chandru Thanda		
60	Wanaparthy	Kothakota	Kothakota	9
61	Wanaparthy	Pebbair	Pebbair	9
		Chelimilla		
62	Wanaparthy	Atmakur	Atmakur	9
		Somsagar		
		Khanapur		
63	Wanaparthy	Amarchinta	Amarchinta	7
64	Yadadri Bhuvanagiri	Mothkur	Mothkur	9
		Kondagadapa		
		Bujilapuram		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
65	Yadadri Bhuvanagiri	Choutuppal	Choutuppal	15
		Lingojigudem		
		Thallasingaram		
		Lakkaram		
		Thangadapally		
66	Yadadri Bhuvanagiri	Alair	Alair	9
		Bahadurpeta		
67	Yadadri Bhuvanagiri	Pochampally	Pochamapally	9
		Revanapally		
		Mukthapur		
68	Yadadri Bhuvanagiri	Yadagirigutta	Yadagirigutta	9
		Pathagutta		
		Datharupally GP (Partly)		
		Peddireddygudem Datharupally GP (Partly)		
69	Siddipet	1. Dubbaka 2. Dharmajipet 3. Lachapet 4. Chervapur 5. Dumpalapally 6. Chellapur 7. Mallaipally	Dubbaka	11
70	Ranga Reddy	1. Jalpally 2. Kothapet, 3. Pahadishareef and 4. Balapur part Sy.No. 140 to 253	Jalpally	25
71	Ranga Reddy	Meerpet	Meerpet	25
72	Ranga Reddy	Jillelaguda	Jillelaguda	21
73	Medchal Malkajgiri	1. Boduppal and 2. Chengicherla	Boduppal	21
74	Medchal Malkajgiri	1. Medipally 2. Parvathapur and 3. Peerzadiguda	Peerzadiguda	21
75	Medchal Malkajgiri	1. Medchal & 2. Athvelly	Medchal	15

SCHEDULE - XI
(See Sub-section (1B) of Section 3)

S.No	Name of the District	Areas to be included	Municipality into which areas are included	Ward No. of the Municipality into which areas are merged
(1)	(2)	(3)	(4)	(5)
1	Adilabad	Anukunta	Adilabad	13
		1. Belluri of Ari-B GP		3
		2. Nishan Ghat of Ari-B GP.		3
		Rampur-R		32
		1. NHB Colony of Battisavergaon G.P.		27
		2. Tailors Colony of Battisavergaon G.P.		27
		3. Police Colony of Battisavergaon G.P.		27
		4. Vivekananda Colony of Battisavergaon G.P.		27
		5. Agraja Township of Battisavergaon G.P.		27
		6. Adarsh colony of Battisavergaon GP.		27
		7. Bhagath singh Colony of Battisavergaon GP		27
		1. Dasnapur of Mavala G.P.		19
		2. Durganagar of Mavala G.P.		19
		3. KRK Colony of Mavala G.P.		19
		Remaining part of Handicapped Colony		19
		Attendrs Colony		19
		Krishnanagar		19
		Indiramma Colony		19
2	Jagtial	Shankulapalli	Jagityal	38
		Govindupalli		10
		Lingampet		27
		TR Nagar		27

S.No	Name of the District	Areas to be included	Municipality into which areas are included	Ward No. of the Municipality into which areas are merged
(1)	(2)	(3)	(4)	(5)
		Dharoor (Part of the area only proposed for merging into Municipality) {41,45,46,53,54,57,58,104,106,107,300,302,303,304,314,315,316,317,318,320,357,358,359,360,363,364,366,375,378,383,386,391,394}		18
	Jagtial	Hasnabad (Only lands in the said Sy Nos) {971, 972, 973, 979, 980, 981, 982, 986, 993, 995, 996, 997, 998, 1007, 1008, 1063, 1067, 1068, 1086, 1087, 1090, 1093, 1095, 1097, 1098, 1110, 1589, 1590, 1616, 1617, 1618, 1622, 1621, 1620, 1686, 1694, 1695, 1696, 1702, 1703, 1704, 1706}	Jagtial	29
	Jagtial	Thimmapur (Only lands in the said Sy Nos) {417, 454, 457, 459, 460}	Jagtial	3
3	Jagtial	Yakeenpur	Korutla	24
4	Jagtial	Venkatraopet	Metpalli	20
		Arapet		13
5	Jangaon	Shameerpet (Arvind nagar)	Jangaon	23
		Sharmeerpet (Vikas Nagar)		21
		Yesvanthpur (Yellamma Temple)		2
		Cheetakodur (Rajiv Nagar)		1
6	Warangal Rural	Rajipet	Parkal	8
		Madharam (Sitharam puram)		10
7	Warangal Rural	Kamlapoor.	Narsampet	3
8	Kamareddy	Adloor	Kamareddy	1
		Devanpally		26
		Lingapoor		24
		Patharajampet		24
		Rameshwarpally		6
		Sarampally		24
		Tekriyal		32
9	kamareddy	4 th Class Employees Colony	Banswada	6
		Koyagutta Thanda		9
		Vasavi Colony		4
		Hanuman Colony		3
		2BHK Colony		3
10	Mahabubabad	Jamandlapally	Mahabubabad	5
		Eedulapusapally		1
		Bethole		17
		Shanigapuram		18
		Anantharam		13
		Rajalipet		15

S.No	Name of the District	Areas to be included	Municipality into which areas are included	Ward No. of the Municipality into which areas are merged
(1)	(2)	(3)	(4)	(5)
11	Jogulamba-Gadwal	Jammichedu	Gadwal	8
		Yenkampeta		8
12	Medak	Chityala (Pillikotalapally)	Medak	12
		Ausulapally		1
		Aurangabad		1
13	Nirmal	Manjulapur	Nirmal	30
		Venkatapur		27
14	Nizamabad	Srinivasa Nagar	Bodhan	27
		Achanpally		1
15	Nizamabad	Perkit & Kotarmoor	Armoor	23
		Mamidipally		
16	Karimnagar	Dharmaram	Jammikunta	1
		Ramannapalli		9
		Kothapalli		9
17	Karimnagar	Bornapally	Huzurabad	20
		Kothapally		1
		Ippalnarsingapur		15
		Dhammakkapet		15
18	Peddapalli	Rangampalli	Peddapalli	5
		Bandhampalli		1
		Chandapalli		15
		Peddakalvala part (Sy Nos 84 to 139, 140 to 152, 196 to 200)		7
		Peddabonkur part (Sy Nos 17 to 21, 26 to 79, 652 to 661)		6
19	Rajanna Sircilla	Chandrapeta	Sircilla	1
		Mustipalli		29
		Ragudu		1
		Peddur		18
		Chinna Bonala		29
		Bonala		20
		Sardapur		18
20	Rajanna Sircilla	Thippapur	Vemulawada	8
		Shatrajpalli		1
		Ayyorupalli		1
		Nampalli		8
		Konaipalli		19
		Hanumankapally & Kasaypally		19
21	Khammam	Rajiv nagar, H/o G.P.Siddaram	Sathupalli	06
22	Khammam	Didugupadu (Jilugumadu)	Madhira	20

S.No	Name of the District	Areas to be included	Municipality into which areas are included	Ward No. of the Municipality into which areas are merged
(1)	(2)	(3)	(4)	(5)
23	Sangareddy	Pothireddypally	Sangareddy	21
		Chintalpally		29
		Part of Malkapur GP of Kondapur Mandal with S.Y.Nos.210 to 365		24
24	Sangareddy	Allipur	Zaheerabad	4
		Ranjole		5
		Hothi-K		12
		Chinna Hyderabad		12
		Pastapur		4
		Thammadipally		4
25	Sangareddy	Siddapur	Sadasivpet	12
		Yuvapur		12
26	Mahabubnagar	Jadcherla (Kaverammamet)	Badepally	1
		Bureddipally		3
		Nagasala		18
27	Nagarkurnool	Uyyalawada	Nagarkurnool	19
		Naganool		14
		Yendabetla		7
		Deshitikyal		11
28	Nagarkurnool	Lingotam	Achampet	19
		Palkapalli		18
		Pulijala		2
		Nadimpally		2
		Laxmapur		3
		Gumpanpally		4
		Choutapally		6
		Polishettipally		9
29	Nagarkurnool	Sanjapur H/o Tamikal GP	Kalwakurthy	17
		Thimmarasipally		10
		Kotra Thanda H/o Kotra GP		4

S.No	Name of the District	Areas to be included	Municipality into which areas are included	Ward No. of the Municipality into which areas are merged
(1)	(2)	(3)	(4)	(5)
30	Siddipet	Lingareddypally	Siddipet	1
		Part of Mittapally (Sy.Nos.827 to 832, 1076 to 1104, 1135 to 1161)		9
		Part of Ponnala (Sy.No.17, 18, 19, 21, 35, 2, 66, 156, 157, 160 to 193, 197)		9
		Part of Ensanpally (Sy.No.83 to 95, 102 to 202, 302 to 334 & 393 to 395)		23
		Part of Chinnagundavelly (Sy.No.199 to 207, 285 to 292 & 300, 302, 303)		27
31	Suryapet	Kudakuda	Suryapet	34
		Bibigudem		8
		Durajpally		14
		Pillalam arri		34
		Gandhinagar		34
		Rainigudem		28
		Dhasaigudem		14
		Kusumavarigudem		27
		Kuppireddygudem		27
		32		Suryapet
Komarabanda	26			
33	Vikarabad	Burgupally	Vikarabad	12
		Gudupally		15
		Dhannaram		8
		Girgatepally		25
		Kompally		1
		Madgulchittampally		12
34	Vikarabad	1.Saipur	Tandur	9
		2.Malreddy Pally		1
		3.Kokat (Part-Rajiv Gruhakalpa & Indiramma Housing colony)		8
		4.Antharam (Part NTR colony)		7
		5.Tandur		15
		6.Rasoolpur		13
35	Medchal	Girmapur	Medchal	19
36	Wanaparthy	Srinivaspur (Srinivaspur Head Quarter, Bijinigadda Thanda, Bonamma Thanda, Marrikunta, Bikya Thanda, Jangala Gudiselu, Agraharam)	Wanaparthy	20
		Nagavaram (Nagavaram HQ, Nagavaram Thanda)		24
		Rajanagaram (Rajanagaram HQ, Bapangeri, Vaddegeri)		24
		Gopalpet (Narsingapally Habitation of GP Thadiparti)		4
37	Yadadri Bhuvanagiri	Rayagiri	Bhongir	2
		Bommaipally		19
		Pagidipally		19

(3) In the Telangana Municipal Corporation Act, 1994 the following schedule shall be added.

SCHEDULE - I
(See Sub-section (3A) of Section 3)

S.No	Name of the District	Areas to be included	Municipal Corporation into which areas are included	Ward No. of the Corporation into which areas are merged		
(1)	(2)	(3)	(4)	(5)		
1	Karimnagar	Sadashivapalli	Karimnagar	21		
		Padmanagar		42		
		Rekurthi (Nyataknipally, Rekurthy)		49		
		Seethrampur		50		
		Arepalli (Arepally, Dubba)		50		
		Theegalaguttapalli		4		
		Vallampahad		4		
		Alugunur		26		
		2	Khammam	Peddathanda	Khammam	42
				Polepalli (Rajiv Gruhakalpa)		48
Polepalli (Sai Nagar Colony)				47		
Polepalli (Bhadradi Colony)				49		
Polepalli (4th Class Colony)				47		
Polepalli (PHC Colony)				49		
Edulapuram				42		
Chinnavenkatagiri				40		
Gurralapadu				41		
Gudimalla				13		
3	Nizamabad			Sarangapoor	Nizamabad	37
				Kalur		39
				Khanapur		40
		Mubaraknagar		1		
		Gopanpally		2		
		Pangra		6		
		Borgaon(P)		6		
		Ram Nagar part of Gundaram GP		6		
		Borgaon (K)		1		
		Manik Bhandar		2		
		4	Peddapalli	Kundanapalli	Ramagundam	49
Lingapur				1		
Eikalapalli (9th & 10th Wards Only)				44		
Venkatrapalli				39		

V. NIRANJAN RAO,
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THE TELANGANA GAZETTE
PART IV-B EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 5] HYDERABAD, SUNDAY, JULY 21, 2019.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 21st July, 2019 and the said assent is hereby first published on the 21st July, 2019 in the Telangana Gazette for general information:-

ACT No. 5 OF 2019.

**AN ACT FURTHER TO AMEND THE TELANGANA
MUNICIPALITIES ACT, 1965 AND THE
TELANGANA MUNICIPAL CORPORATIONS
ACT, 1994.**

Be it enacted by the Legislature of the State of Telangana in the Seventieth Year of the Republic of India as follows:-

[1]

A.46 (H)

2 TELANGANA GAZETTE EXTRAORDINARY [Part IV-B

Short title and commencement. 1. (1) This Act may be called the Telangana Municipal Laws (Amendment) Act, 2019.

(2) It shall be deemed to have come into force with effect from 28-06-2018.

Amendment of the Telangana Municipalities Act, 1965. Act No. 6 of 1965. 2. In the Telangana Municipalities Act, 1965,-

(i) the "Schedule X" referred to in section 2 (42-aa) shall be substituted;

(ii) in the Schedule XI referred in section 3 (1) (b),-

(a) the following entries against Serial No.28 shall be omitted;

(1)	(2)	(3)	(4)	(5)
28	Nagarkurnool	Lingotam	Achampet	19
		Palkapalli		18
		Pulijala		2
		Nadimpally		2
		Laxmapur		3
		Gumpanpally		4
		Choutapally		6
		Polishettipally		9

(b) Column No.5 along with the entries against Serial No.1 to Serial No.37 thereunder shall be omitted;

Amendment of section 10. (iii) in section 10, in sub-section (1), after clause (a), the following clause shall be inserted, namely:-

"(aa) the number of wards in each Municipality shall be as mentioned in Schedule XII";

Addition of Schedule-XII. (iv) after Schedule XI, the Schedule -XII shall be added, at the end.

3. In the Telangana Municipal Corporations Act, 1994,-
- (i) in the Schedule -I referred to in section 3 (3A),-
- (a) Column No.5 along with the heading and entries thereunder shall be omitted;
- (b) the area viz., "Ramnagar part of Gundaram GP" occurring in column No.3 against Sl.No.3 Nizamabad shall be omitted;
- (c) the following entries against S.No.4 shall be omitted;

**Amend-
ment of
the
Telangana
Municipal
Corpo-
rations
Act, 1994.
Act No. 25
of 1994.**

(1)	(2)	(3)	(4)	(5)
4	Peddapalli	Kundanapalli	Ramagundam	49
		Lingapur		1
		Elkalapalli		44
		(9 th and 10 th wards only)		
		Venkatraopalli		39

- (ii) in section 5, after the proviso under clause (i) the following clause shall be inserted, namely:-

**Amend-
ment of
section 5.**

"(ia) the number of elected members in each Municipal Corporation shall be as mentioned in Schedule -II";

- (iii) after Schedule -I, the Schedule -II shall be added at the end.

**Addition
of Sche-
dule-II.**

4. The Telangana Municipal Laws (Amendment) Ordinance, 2019 is hereby repealed.

**Repeal of
Ordinance
4 of 2019.**

SCHEDULE X

(See clause (42-aa) of section 2)

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
1	Jagtial	Raikal	Raikal	12
2	Jagtial	Dharmapuri (Harandlapalli, Korandlapalli)	Dharmapuri	15
3	Jogulamba Gadwal	Waddepalle Paipadu	Waddepalle	10
4	Jogulamba Gadwal	Alampur Imampur	Alampur	10
5	Karimnagar	Choppandandi	Choppandandi	14
6	Karimnagar	Kothapally	Kothapally	12
7	Kamareddy	Yellareddy Lingareddy pet Gandimasani Devunpally	Yellareddy	12
8	Khammam	Pallipadu Lalapuram Shantinagar of GP Gundrathi Madugu Duddepudi Somavaram (Wyra)	Wyra	20
9	Mahabubabad	Dornakal	Dornakal	15
10	Mahabubabad	Maripeda	Maripeda	15
11	Mahabubabad	Thorrur	Thorrur	16
12	Narayanpet	Makthal Garlapally (RR Centre) Chandrapur	Makthal	16
13	Narayanpet	Kosgi Pothireddypally Malreddy Pally Sampally Masaipally	Kosgi	16

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
14	Mahabubnagar	Bhootpur Amistapur	Bhootpur	10
15	Mancherial	Naspur Theegalphad Tallapally Singapur	Naspur	25
16	Mancherial	Chennur	Chennur	18
17	Mancherial	Kyathanpally Thimmapur	Kyathanpally	22
18	Mancherial	Luxettipet Uthkur Itikyal Modela	Luxettipet	15
19	Medak	Toopran Allapur Brahmanpally Ravelly	Toopran	16
20	Medak	Ramayampet	Ramayampet	12
21	Medak	Narsapur Hanmanthapur Malparthy	Narsapur	15
22	Medchal Malkajigiri	Jawaharnagar	Jawaharnagar	28
23	Medchal Malkajigiri	Ahamedguda Dammaiguda Kundanpally (Godumakunta GP)	Dammaiguda	18
24	Medchal Malkajigiri	Nagaram Rampally	Nagaram	20
25	Medchal Malkajigiri	Ismailkhaguda Pocharam Yamnapet Narapally	Pocharam	18

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
26	Medchal Malkajigiri	Ghatkesar	Ghatkesar	18
		Kondapur		
		NFC Nagar		
27	Medchal Malkajigiri	Gundlapochampally	Gundlapochampally	15
		Kandlakoya		
		Basiregadi (Gowdavelly GP)		
		Gnanapur (Gowdavelly GP)		
		Arkalguda (Pudur GP)		
28	Medchal Malkajigiri	Pothaipally	Thumkunta	16
		Thumkunta		
		Devaryamjal		
		Upparpally		
29	Medchal Malkajigiri	Nizampet	Nizampet	33
		Bachupally		
		Pragathinagar		
30	Medchal Malkajigiri	Doolapally	Kompally	18
		Kompally		
31	Medchal Malkajigiri	Mallampet	Dundigal	28
		DP Pally		
		Bowrampet		
		Bahadurpally		
		Gagillapur		
		Dundigal		
32	Nalgonda	Nakrekal	Nakrekal	20
33	Nalgonda	Vijayapuri north (Nagarjun sagar)	Nandikonda	12
		Nandikonda		
		Sunkishala		
34	Nalgonda	Chityala	Chityal	12
		Shivannagudem		
35	Nalgonda	Haliya (Anumula)	Haliya	12
		Ibrahimpet		
36	Nalgonda	Chandur	Chandur	10
		Angadipeta		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
37	Nirmal	Khanapur (including Timmapur and Subhash nagar)	Khanapur	12
38	Nizamabad	Bheemgal	Bheemgal	12
39	Peddapalli	Manthani	Manthani	13
40	Peddapalli	Sulthanabad	Sulthanabad	15
		Poosala		
		Suglampalli		
41	Rangareddy	Shamshabad	Shamshabad	25
		Kothwalguda		
		Satamrai		
		Ootpally		
		Tondupally		
		Chinnagollapally		
42	Rangareddy	Turkayamjal	Turkayamjal	24
		Kammaguda		
		Ragannaguda		
		Brahmanapally		
		Thorrur		
		Munaganur		
		Injapur		
		Koheda		
		Ummarkhan Daira		
43	Rangareddy	Manikonda	Manikonda	20
		Puppalaguda		
		Neknampur		
44	Rangareddy	Narsingi	Narsingi	18
		Kokapet		
		Vattinagulapally		
		Khanapur		
		Gandipet		
		Manchirevula		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
45	Rangareddy	Bandlaguda Jagir	Bandlaguda Jagir	22
		Kismathpur		
		Hydershakote		
		Peeramcheruvu		
46	Rangareddy	Himayathsagar	Adibatla	15
		Bongloor		
		Adibatla (Adityanagar)		
		Kongarakalan		
		Mangalpally		
		Patelguda		
47	Rangareddy	Ramdaspally	Shankarpally	15
		Shankarpally		
		Fathepur		
		Singapur		
		Ramanthapur		
48	Rangareddy	Bulkapur	Thukkuguda	15
		Thukkuguda		
		Sardarnagar		
		Raviryal		
49	Rangareddy	Mankhal	Amangal	15
		Amangal		
50	Sangareddy	Vittaipally	Narayankhed	15
		Narayankhed		
		Chandkhanpally		
51	Sangareddy	Mansoorpur	Boliaram	22
		Bollaram		
52	Sangareddy	Osmannagar	Tellapur	17
		Tellapur		
		Kollur		
		Eduranagulapalli		
		Velimela		
53	Sangareddy	Ameenpur	Ameenpur	24
54	Siddipet	Cherial	Cherial	12

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
55	Suryapet	Nereducharla	Nereducharla	15
		Ramapuram		
		Narsaigudem (Netaji nagar) H/o		
		Dirshancharla Ramagiri H/o Chillepally		
56	Suryapet	Thirumalagiri	Thirumalagiri	15
		Malipuram		
		Nandapuram		
		Anantharam		
57	Vikarabad	Parigi	Parigi	15
58	Vikarabad	Kodangal	Kodangal	12
		Patha Kodangal		
		Gundlakunta Kondareddy Pally		
59	Warangal Rural	Wardhannapet	Wardhannapet	12
		Konapuram		
		Jaggupeta		
		DC Thanda		
		Bhavanikunta Thanda		
		Thallakunta Thanda		
		Gubbedi Thanda		
		Dubba Thanda		
		Rukki Thanda		
		Neelagiri swamy Thanda		
Chandru Thanda				
60	Wanaparthy	Kothakota	Kothakota	15
61	Wanaparthy	Pebbair	Pebbair	12
		Chelimilla		
62	Wanaparthy	Atmakur	Atmakur	10
		Somsagar		
		Khanapur		
63	Wanaparthy	Amarchinta	Amarchinta	10

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
64	Yadadri Bhuvanagiri	Mothkur	Mothkur	12
		Kondagadapa		
		Bujilapuram		
65	Yadadri Bhuvanagiri	Choutuppal	Choutuppal	20
		Lingojigudem		
		Thalasingaram		
		Lakkaram		
		Thangadapally		
66	Yadadri Bhuvanagiri	Alair	Alair	12
		Bahadurpeta		
67	Yadadri Bhuvanagiri	Pochampally	Pochampally	13
		Revanapally		
		Mukthapur		
68	Yadadri Bhuvanagiri	Yadagirigutta	Yadagirigutta	12
		Pathagutta		
		Datharupally GP (Partly)		
69	Siddipet	Peddireddygudem	Dubbaka	20
		Datharupally GP (Partly)		
		1.Dubbaka		
		2.Dharmajipet		
		3. Lachapet		
		4.Chervapur		
		5. Dumpalapally		
6. Chellapur				
7. Mallaipally				
70	Ranga Reddy	1.Jalpally 2.Kothapet, 3.Pahadishareef 4.Balapur part Sy.No.140 to 253	Jalpally	28
71	Ranga Reddy	Meerpet	Meerpet	25
72	Ranga Reddy	Jillelaguda	Jillelaguda	21
73	Medchal Malkajgiri	1.Boduppal and 2.Chengicherla	Boduppal	28
74	Medchal Malkajgiri	1.Medipally	Peerzadiguda	26
		2.Parvathapur and		
		3.Peerzadiguda		
75	Medchal Malkajgiri	1. Medchal & 2. Athvelly	Medchal	23

SCHEDULE-XII

(See clause (aa) of section 10)

S.No.	Name of the District and Municipality	No. of Wards
1	2	3
I	Jangaon	
1	Jangaon	30
II	Warangal Rural	
2	Parkal	22
3	Narsampet	24
III	Mahabubabad	
4	Mahabubabad	36
IV	Jayashankar Bhupalpally	
5	Bhupalpally	30
V	Karimnagar	
6	Jammikunta	30
7	Huzurabad	30
VI	Jagityal	
8	Jagityal	48
9	Korutla	33
10	Metpalli	26
VII	Rajanna Sircilla	
11	Vemulavada	28
12	Sircilla	39
VIII	Peddapalli	
13	Peddapalli	36
IX	Khammam	
14	Sattupalli	23
15	Madhira	22
X	Badradri Kothagudem	
16	Kothagudem	36
17	Yellandu	24
XI	Adilabad	
18	Adilabad	49
XII	Nirmal	
19	Nirmal	42
20	Bhainsa	26
XIII	Komarambheem Asifabad	
21	Kagaznagar	30

XIV	Mancherial	
22	Mancherial	36
23	Bellampally	34
XV	Ranga Reddy	
24	Pedda Amberpet	24
25	Badangpet	32
26	Ibrahimpattanam	24
27	Shadnagar	28
XVI	Vikarabad	
28	Tandur	36
29	Vikarabad	34
XVII	Nizamabad	
30	Bodhan	38
31	Armur	36
XVIII	Kamareddy	
32	Kamareddy	49
33	Banswada	19
XIX	Yadadri Bhongir	
34	Bhongir	35
XX	Suryapet	
35	Suryapet	48
36	Kodada	35
37	Huzurnagar	28
XXI	Nalgonda	
38	Devarakonda	20
39	Nalgonda	48
40	Miryalguda	48
XXII	Siddipet	
41	Siddipet	43
42	Gajwel	20
43	Husnabad	20
XXIII	Sangareddy	
44	Sangareddy	38
45	Sadasivapet	26
46	Zaheerabad	37
47	Andol-Jogipet	20
XXIV	Medak	
48	Medak	32

XXV	Mahaboobnagar	
49	Mahaboobnagar	49
50	Badepally	27
XXVI	Narayanpet	
51	Narayanpet	24
XXVII	Jogulamba Gadwal	
52	Gadwal	37
53	Ieeja	20
XXVIII	Wanaparthy	
54	Wanaparthy	33
XXIX	Nagarkurnool	
55	Nagarkurnool	24
56	Kollapur	20
57	Kalwakurthy	22
58	Achampet	20

SCHEDULE-II

(See clause (ia) of section 5)

S.No	Name of the District	Name of the Municipal Corporation	Total Elected Members
1	2	3	4
1	Warangal (Urban)	Greater Warangal Municipal Corporation	66
2	Karimnagar	Karimnagar Municipal Corporation	60
3	Peddapalli	Ramagundam Municipal Corporation	50
4	Nizamabad	Nizamabad Municipal Corporation	60
5	Khammam	Khammam Municipal Corporation	60

V. NIRANJAN RAO,
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No. 5] HYDERABAD, SUNDAY, JULY 21, 2019.

**TELANGANA ACTS, ORDINANCES AND
REGULATIONS ETC.**

The following Act of the Telangana Legislature received the assent of the Governor on the 21st July, 2019 and the said assent is hereby first published on the 21st July, 2019 in the Telangana Gazette for general information:-

ACT No. 5 OF 2019.

**AN ACT FURTHER TO AMEND THE TELANGANA
MUNICIPALITIES ACT, 1965 AND THE
TELANGANA MUNICIPAL CORPORATIONS
ACT, 1994.**

Be it enacted by the Legislature of the State of Telangana in the Seventieth Year of the Republic of India as follows:-

[1]

A.46 (H)

2 TELANGANA GAZETTE EXTRAORDINARY [Part IV-B

Short title and commencement. 1. (1) This Act may be called the Telangana Municipal Laws (Amendment) Act, 2019.

(2) It shall be deemed to have come into force with effect from 28-06-2018.

Amendment of the Telangana Municipalities Act, 1965. Act No. 6 of 1965. 2. In the Telangana Municipalities Act, 1965,-
 (i) the "Schedule X" referred to in section 2 (42-aa) shall be substituted;
 (ii) in the Schedule XI referred in section 3 (1) (b),-
 (a) the following entries against Serial No.28 shall be omitted;

(1)	(2)	(3)	(4)	(5)
28	Nagarkurnool	Lingotam	Achampet	19
		Palkapalli		18
		Pulijala		2
		Nadimpally		2
		Laxmapur		3
		Gumpanpally		4
		Choutapally		6
		Polishettipally		9

(b) Column No.5 along with the entries against Serial No.1 to Serial No.37 thereunder shall be omitted;

Amendment of section 10. (iii) in section 10, in sub-section (1), after clause (a), the following clause shall be inserted, namely:-

"(aa) the number of wards in each Municipality shall be as mentioned in Schedule XII";

Addition of Schedule-XII. (iv) after Schedule XI, the Schedule -XII shall be added, at the end.

3. In the Telangana Municipal Corporations Act, 1994,-
- (i) in the Schedule -I referred to in section 3 (3A),-
- (a) Column No.5 along with the heading and entries thereunder shall be omitted;
- (b) the area viz., "Ramnagar part of Gundaram GP" occurring in column No.3 against Sl.No.3 Nizamabad shall be omitted;
- (c) the following entries against S.No.4 shall be omitted;

**Amend-
ment of
the
Telangana
Municipal
Corpo-
rations
Act, 1994.
Act No. 25
of 1994.**

(1)	(2)	(3)	(4)	(5)
4	Peddapalli	Kundanapalli	Ramagundam	49
		Lingapur		1
		Elkalapalli		44
		(9 th and 10 th wards only)		
		Venkatraopalli		39

- (ii) in section 5, after the proviso under clause (i) the following clause shall be inserted, namely:-

**Amend-
ment of
section 5.**

"(ia) the number of elected members in each Municipal Corporation shall be as mentioned in Schedule -II";

- (iii) after Schedule -I, the Schedule -II shall be added at the end.

**Addition
of Sche-
dule-II.**

4. The Telangana Municipal Laws (Amendment) Ordinance, 2019 is hereby repealed.

**Repeal of
Ordinance
4 of 2019.**

SCHEDULE X

(See clause (42-aa) of section 2)

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
1	Jagtial	Raikal	Raikal	12
2	Jagtial	Dharmapuri (Harandlapalli, Korandlapalli)	Dharmapuri	15
3	Jogulamba Gadwal	Waddepalle Paipadu	Waddepalle	10
4	Jogulamba Gadwal	Alampur Imampur	Alampur	10
5	Karimnagar	Choppandandi	Choppandandi	14
6	Karimanagar	Kothapally	Kothapally	12
7	Kamareddy	Yellareddy Lingareddy pet Gandimasani pet Devunpally	Yellareddy	12
8	Khammam	Pallipadu Lalapuram Shantinagar of GP Gundrathi Madugu Duddepudi Somavaram (Wyra)	Wyra	20
9	Mahabubabad	Dornakal	Dornakal	15
10	Mahabubabad	Maripeda	Maripeda	15
11	Mahabubabad	Thorrur	Thorrur	16
12	Narayanpet	Makthal Garlapally (RR Centre) Chandrapur	Makthal	16
13	Narayanpet	Kosgi Pothireddypally Malreddy Pally Sampally Masaipally	Kosgi	16

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
14	Mahabubnagar	Bhootpur Amistapur	Bhootpur	10
15	Mancherial	Naspur Theegalphad Tallapally Singapur	Naspur	25
16	Mancherial	Chennur	Chennur	18
17	Mancherial	Kyathanpally Thimmapur	Kyathanpally	22
18	Mancherial	Luxettipet Uthkur Itikyal Modela	Luxettipet	15
19	Medak	Toopran Allapur Brahmanpally Ravelly	Toopran	16
20	Medak	Ramayampet	Ramayampet	12
21	Medak	Narsapur Hanmanthapur Malparthy	Narsapur	15
22	Medchal Malkajigiri	Jawaharnagar	Jawaharnagar	28
23	Medchal Malkajigiri	Ahamedguda Dammaiguda Kundanpally (Godumakunta GP)	Dammaiguda	18
24	Medchal Malkajigiri	Nagaram Rampally	Nagaram	20
25	Medchal Malkajigiri	Ismailkhaguda Pocharam Yamnapet Narapally	Pocharam	18

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
26	Medchal Malkajigiri	Ghatkesar	Ghatkesar	18
		Kondapur		
		NFC Nagar		
27	Medchal Malkajigiri	Gundlapochampally	Gundlapochampally	15
		Kandlakoya		
		Basiregadi (Gowdavelly GP)		
		Gnanapur (Gowdavelly GP)		
		Arkalguda (Pudur GP)		
28	Medchal Malkajigiri	Pothaipally	Thumkunta	16
		Thumkunta		
		Devaryamjal		
		Upparpally		
29	Medchal Malkajigiri	Nizampet	Nizampet	33
		Bachupally		
		Pragathinagar		
30	Medchal Malkajigiri	Doolapally	Kompally	18
		Kompally		
31	Medchal Malkajigiri	Mallampet	Dundigal	28
		DP Pally		
		Bowrampet		
		Bahadurpally		
		Gagillapur		
		Dundigal		
32	Nalgonda	Nakrekal	Nakrekal	20
33	Nalgonda	Vijayapuri north (Nagarjun sagar)	Nandikonda	12
		Nandikonda		
		Sunkishala		
34	Nalgonda	Chityala	Chityal	12
		Shivannagudem		
35	Nalgonda	Haliya (Anumula)	Haliya	12
		Ibrahimpet		
36	Nalgonda	Chandur	Chandur	10
		Angadipeta		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
37	Nirmal	Khanapur (including Timmapur and Subhash nagar)	Khanapur	12
38	Nizamabad	Bheemgal	Bheemgal	12
39	Peddapalli	Manthani	Manthani	13
40	Peddapalli	Sulthanabad	Sulthanabad	15
		Poosala		
		Suglampalli		
41	Rangareddy	Shamshabad	Shamshabad	25
		Kothwalguda		
		Satamrai		
		Ootpally		
		Tondupally		
		Chinnagollapally		
42	Rangareddy	Turkayamjal	Turkayamjal	24
		Kammaguda		
		Ragannaguda		
		Brahmanapally		
		Thorrur		
		Munaganur		
		Injapur		
		Koheda		
		Ummarkhan Daira		
43	Rangareddy	Manikonda	Manikonda	20
		Puppalaguda		
		Neknampur		
44	Rangareddy	Narsingi	Narsingi	18
		Kokapet		
		Vattinagulapally		
		Khanapur		
		Gandipet		
		Manchirevula		

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
45	Rangareddy	Bandlaguda Jagir	Bandlaguda Jagir	22
		Kismathpur		
		Hydershakote		
		Peeramcheruvu		
		Himayathsagar		
46	Rangareddy	Bongloor	Adibatla	15
		Adibatla (Adityanagar)		
		Kongarakalan		
		Mangalpally		
		Patelguda		
		Ramdaspally		
47	Rangareddy	Shankarpally	Shankarpally	15
		Fathepur		
		Singapur		
		Ramanthapur		
		Bulkapur		
48	Rangareddy	Thukkuguda	Thukkuguda	15
		Sardarnagar		
		Raviryal		
		Mankhal		
49	Rangareddy	Amangal	Amangal	15
		Vittaipally		
50	Sangareddy	Narayankhed	Narayankhed	15
		Chandkhanpally		
		Mansoorpur		
51	Sangareddy	Bollaram	Bollaram	22
52	Sangareddy	Osmannagar	Tellapur	17
		Tellapur		
		Kollur		
		Eduranagulapalli		
		Velimela		
53	Sangareddy	Ameenpur	Ameenpur	24
54	Siddipet	Cherial	Cherial	12

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
55	Suryapet	Nereducharla	Nereducharla	15
		Ramapuram		
		Narsaigudem (Netaji nagar) H/o		
		Dirshancharla Ramagiri H/o Chillepally		
56	Suryapet	Thirumalagiri	Thirumalagiri	15
		Malipuram		
		Nandapuram		
		Anantharam		
57	Vikarabad	Parigi	Parigi	15
58	Vikarabad	Kodangal	Kodangal	12
		Patha Kodangal		
		Gundlakunta Kondareddy Pally		
59	Warangal Rural	Wardhannapet	Wardhannapet	12
		Konapuram		
		Jaggupeta		
		DC Thanda		
		Bhavanikunta Thanda		
		Thallakunta Thanda		
		Gubbedi Thanda		
		Dubba Thanda		
		Rukki Thanda		
		Neelagiri swamy Thanda		
Chandru Thanda				
60	Wanaparthy	Kothakota	Kothakota	15
61	Wanaparthy	Pebbair	Pebbair	12
		Chelimilla		
62	Wanaparthy	Atmakur	Atmakur	10
		Somsagar		
		Khanapur		
63	Wanaparthy	Amarchinta	Amarchinta	10

S. No	Name of the District	Areas to be constituted	Smaller Urban Area constituted	Total wards
1	2	3	4	5
64	Yadadri Bhuvanagiri	Mothkur Kondagadapa Bujilapuram	Mothkur	12
65	Yadadri Bhuvanagiri	Choutuppal Lingojigudem Thalasingaram Lakkaram Thangadapally	Choutuppal	20
66	Yadadri Bhuvanagiri	Alair Bahadurpeta	Alair	12
67	Yadadri Bhuvanagiri	Pochampally Revanapally Mukthapur	Pochampally	13
68	Yadadri Bhuvanagiri	Yadagirigutta Pathagutta Datharupally GP (Partly) Peddireddygudem Datharupally GP (Partly)	Yadagirigutta	12
69	Siddipet	1.Dubbaka 2.Dharmajipet 3. Lachapet 4.Chervapur 5. Dumpalapally 6. Chellapur 7. Mallaipally	Dubbaka	20
70	Ranga Reddy	1.Jalpally 2.Kothapet, 3.Pahadishareef 4.Balapur part Sy.No.140 to 253	Jalpally	28
71	Ranga Reddy	Meerpet	Meerpet	25
72	Ranga Reddy	Jillelaguda	Jillelaguda	21
73	Medchal Malkajgiri	1.Boduppal and 2.Chengicherla	Boduppal	28
74	Medchal Malkajgiri	1.Medipally 2.Parvathapur and 3.Peerzadiguda	Peerzadiguda	26
75	Medchal Malkajgiri	1. Medchal & 2. Athvelly	Medchal	23

SCHEDULE-XII

(See clause (aa) of section 10)

S.No.	Name of the District and Municipality	No. of Wards
1	2	3
I	Jangaon	
1	Jangaon	30
II	Warangal Rural	
2	Parkal	22
3	Narsampet	24
III	Mahabubabad	
4	Mahabubabad	36
IV	Jayashankar Bhupalpally	
5	Bhupalpally	30
V	Karimnagar	
6	Jammikunta	30
7	Huzurabad	30
VI	Jagityal	
8	Jagityal	48
9	Korutla	33
10	Metpalli	26
VII	Rajanna Sircilla	
11	Vemulavada	28
12	Sircilla	39
VIII	Peddapalli	
13	Peddapalli	36
IX	Khammam	
14	Sattupalli	23
15	Madhira	22
X	Badradri Kothagudem	
16	Kothagudem	36
17	Yellandu	24
XI	Adilabad	
18	Adilabad	49
XII	Nirmal	
19	Nirmal	42
20	Bhainsa	26
XIII	Komarambheem Asifabad	
21	Kagaznagar	30

XIV	Mancherial	
22	Mancherial	36
23	Bellampally	34
XV	Ranga Reddy	
24	Pedda Amberpet	24
25	Badangpet	32
26	Ibrahimpattanam	24
27	Shadnagar	28
XVI	Vikarabad	
28	Tandur	36
29	Vikarabad	34
XVII	Nizamabad	
30	Bodhan	38
31	Armur	36
XVIII	Kamareddy	
32	Kamareddy	49
33	Banswada	19
XIX	Yadadri Bhongir	
34	Bhongir	35
XX	Suryapet	
35	Suryapet	48
36	Kodada	35
37	Huzurnagar	28
XXI	Nalgonda	
38	Devarakonda	20
39	Nalgonda	48
40	Miryalguda	48
XXII	Siddipet	
41	Siddipet	43
42	Gajwel	20
43	Husnabad	20
XXIII	Sangareddy	
44	Sangareddy	38
45	Sadasivapet	26
46	Zaheerabad	37
47	Andol-Jogipet	20
XXIV	Medak	
48	Medak	32

XXV	Mahaboobnagar	
49	Mahaboobnagar	49
50	Badepally	27
XXVI	Narayanpet	
51	Narayanpet	24
XXVII	Jogulamba Gadwal	
52	Gadwal	37
53	Ieeja	20
XXVIII	Wanaparthy	
54	Wanaparthy	33
XXIX	Nagarkurnool	
55	Nagarkurnool	24
56	Kollapur	20
57	Kalwakurthy	22
58	Achampet	20

SCHEDULE-II

(See clause (ia) of section 5)

S.No	Name of the District	Name of the Municipal Corporation	Total Elected Members
1	2	3	4
1	Warangal (Urban)	Greater Warangal Municipal Corporation	66
2	Karimnagar	Karimnagar Municipal Corporation	60
3	Peddapalli	Ramagundam Municipal Corporation	50
4	Nizamabad	Nizamabad Municipal Corporation	60
5	Khammam	Khammam Municipal Corporation	60

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